

GOVERNMENT OF INDIA  
(MINISTRY OF TRIBAL AFFAIRS)  
**LOK SABHA**  
**UNSTARRED QUESTION NO. †4143**  
TO BE ANSWERED ON 07.01.2019

**FREE MEDICAL FACILITIES IN TRIBAL AREAS**

†4143. SHRI ARJUN LAL MEENA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has provided free medical facilities in tribal areas through mobile diagnostic units in the country under the Tribal Sub-Plan in Schedule-V areas; and
- (b) if so, the details of facilities/ services provided in Rajasthan?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS  
(SHRI JASWANTSINH BHABHOR)

(a) & (b): Tribal Sub-Plan (TSP), now called as Scheduled Tribe Component (STC) at Central level and Tribal Sub-Scheme (TSS) at State level is dedicated source of fund for tribal development across the country. Major part of infrastructure development in tribal dominated areas and provision of basic amenities to tribal people in the country including provision of medical facilities is carried out through various schemes / programmes of concerned Central Ministries and the State Governments, while the Ministry of Tribal Affairs provides additive to these initiatives by way of plugging gaps. “Public Health & hospital” being a State subject, the primary responsibility of setting up of government hospitals in the tribal areas is that of respective State/ UT governments. Ministry of Tribal Affairs through its schemes ‘Special Central Assistance to Tribal Sub-Scheme (SCA to TSS)’, Grant-in-Aid to voluntary Organisations and Grants under Article 275(1) of the Constitution provides funds to the State Governments as an additive based on their proposal after approval of Project Appraisal Committee in the Ministry. Statement showing funds provided to the State Governments having Schedule-V areas by MoTA under the said schemes for provision of medical facilities including mobile medical unit / dispensaries is at **Annexure 1**.

Besides, Ministry of Health and Family Welfare, through the scheme ‘National Health Mission (NHM)’ wherein Tribal Sub-Plan (TSP) funds have been earmarked, provides support to States for strengthening their healthcare system including for upgradation of existing and setting up new public health infrastructure based on requirements posed by the States/UTs in their Programme Implementation Plans. Total amount of TSP funds provided to the States during 2014-15 to 2018-19 is given below:

Year	Funds Provided to States under NHM (Rs. in crore)
2014-15	1885.83
2015-16	2038.64
2016-17	106.12
2017-18	2402.78
2018-19	2032.00

Under NHM, tribal areas enjoy relaxed norms for setting up public health facilities including “time to care” norm for setting up sub health Centres in tribal areas within 30 minutes of walk from habitation and relaxed norm for Mobile Medical Units for tribal areas one MMU exceeds 30 patients per day against 60 patients per day in plain areas for bringing healthcare delivery to the doorsteps of the population. Details of medical facilities in the States having Schedule-V Areas including Rajasthan available through mobile units are at **Annexure 2**.

**Annexure 1**

Annexure 1 referred to in reply to part (a) of Lok Sabha Unstarred Question No. 4143 for answer on 07.01.2019.

**Funds approved / released for provision of health services / medical facilities under Grants under Art.275(1) of the Constitution & SCA to TSS during last three years in respect of the States having Schedule-V Areas (as on 31.12.2018)**

(Rs. in lakh)

S N	State	2015-16	2016-17	2017-18	2018-19
1	Andhra Pradesh	0.00	1016.76	233.00	1135.00
2	Chhattisgarh	240.00	507.00	300.00	0.00
3	Gujarat	52.00	0.00	986.70	0.00
4	Himachal Pradesh	0.00	461.00	978.40	570.90
5	Jharkhand	1400.00	925.00	50.00	6419.63
6	Madhya Pradesh	2721.02	5101.07	2037.35	3175.00
7	Maharashtra	0.00	2000.00	9262.40	3037.53
8	Odisha	114.00	0.00	0.00	0.00
9	Rajasthan	1309.59	2510.98	301.00	1943.00
10	Telangana	0.00	0.00	420.15	1200.00
<b>Total</b>		<b>8153.33</b>	<b>18566.52</b>	<b>21603.63</b>	<b>23576.51</b>

**Funds Released Under The Scheme of 'Grant-In-Aid To Voluntary Organisation Working For The Welfare Of Scheduled Tribes' For Mobile Dispensary Project during 2015-16 To 2017-18 in respect of the States having Schedule-V Areas**

(Rs. In lakh)

S.No.	State	2015-16	2016-17	2017-18
1.	Andhra Pradesh	12.77	19.17	18.62
2.	Gujarat	0	45.25	31.23
3.	Jharkhand	34.85	56.93	96.75
4.	Madhya Pradesh	6.68	6.57	0.00
5.	Odisha	23.41	29.23	29.19
<b>Total</b>		<b>286.27</b>	<b>338.8</b>	<b>496.74</b>

## Annexure 2 referred to in reply to part (a) &amp; (b) of the Lok Sabha Unstarred Question No. 4143 for answer on 7.1.2019

## Details of medical facilities in the States having Schedule-V Areas through mobile units under National Health Mission (NHM)

Status as on 30th June 2018											
Action Point		Rajasthan	Odisha	Madhya Pradesh	Jharkhand	Himachal Pradesh	Chattisgarh	Andhra Pradesh	Gujarat	Maharashtra	Telangana
Number of Districts equipped with	Mobile Medical Unit under NRHM	34	0	43	24	0	0	13	17	34	0
	Any other Referral Service	34	30	0	24	0	27	0	0	0	0
	Mobile Medical/Health Units under NUHM	4	8	0	0	0	0	0	0	0	4
	Any other Referral service	0	0	0	0	0	0	0	0	0	0
Number of MMUs/MMVs operational in the States/UTs Under NRHM		202	0	144	100	0	0	52	61	40	0
Number of MMUs/MHUs in the States/UTs Under NUHM		4	8	0	0	0	0	0	0	0	0
Number of ERS vehicles operational in the States/UTs Under NHM	102-Type	0	490	735	0	126	362	0	0	2674	0
	104-Type	587	1	15	0	0	1	0	0	0	0
	108-Type	730	470	606	210	200	239	439	585	937	316
	Others	0	0	0	2581	0	0	0	0	0	0
	<b>Total</b>	<b>1317</b>	961	1356	2791	326	602	439	585	3611	316
Number of Ambulances functioning in the State/UTs other than NHM (At PHC/CHC/SDH/DH)		363	276	0	271	138	400	0	1510	3442	362

Source: NHM: [http://nhm.gov.in/New\\_Updates\\_2018/Quarterly\\_MIS/June-2018/High\\_Focus\\_States\\_Non\\_NE.pdf](http://nhm.gov.in/New_Updates_2018/Quarterly_MIS/June-2018/High_Focus_States_Non_NE.pdf)

NRHM – National Rural Health Mission, NUHM – National Urban Health Mission, MMV – Mobile Medical Vehicles,